



Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS: NEW DELHI

:-NOTIFICATION:-

Subject: Extension of tenure of 03 (Three) Law Researchers, on purely short-term contractual basis for a further period of one year, for 03 (Three) Commercial Courts, at Patiala House Courts, New Delhi District, New Delhi.

In exercise of the powers conferred upon the undersigned by virtue of the Guidelines for Engagement of Law Researchers for District Judges (Commercial Courts) in Delhi, 2023 framed by the Hon'ble High Court of Delhi and pursuant to the grant of financial approval vide letter no. F.6/1/2022/PF-III/Judl/Suptlaw/1682-1683 dated 08.09.2025 of Government of NCT of Delhi, the tenure of 03 (Three) Law Researchers namely Sh. Mayank Gangwal, Ms. Rangoli and Ms. Dimple is hereby extended for a further period of one year w.e.f 16.10.2025 to 15.10.2026 on the same terms and conditions as mentioned in the Guidelines for Engagement of Law Researchers for the District Judges (Commercial Courts) in Delhi, 2023.

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge,
New Delhi District, Patiala House Courts,
New Delhi

No. 271-280 /Law Researcher/Genl./NDD/2025

Dated 18/10/2025

Copy forwarded for information/necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, Central, West, South, South-East, North, North-West, South-West, East, Shahdara, North-East, Rouse Avenue District, Delhi/New Delhi.
3. The Principal Judge (HQ), Family Courts, Dwarka Courts Complex, New Delhi.
4. All the District Judges (Commercial Courts), Patiala House Courts, New Delhi.
5. The Controlling Officer, Accounts Branch, New Delhi District.
6. The Hony. Secretaries of all Bar Associations at Delhi High Court, Saket, Tis Hazari, Karkardooma, Rohini, Dwarka, Rouse Avenue & Patiala House Courts, Delhi/New Delhi.
7. The Nodal Officers (Website), all the District Court Complexes, Delhi/New Delhi with the request to upload the same on the respective websites.
8. PS to the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Incharge, Computer Branch, Patiala House Courts with direction to upload the Notification on website of this court.
10. The Branch In-charges, Care Taking Branch of all the District Courts Complexes Delhi/New Delhi with the direction to display the same on Notification Boards of their respective Districts.

Principal District & Sessions Judge,
New Delhi District, Patiala House Courts,
New Delhi